

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LANCO SOLAR PRIVATE LIMITED Date of Commencement of Liquidation: 04-08-2021; List of Stakeholders as on Date: 08-10-2021; Name of IP: Mr. Huzefa Fakhri Sitabkhan; Process Number: 1; Last 5 digitof registration number: 10115

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	24	58044354	0	0		NA
2	Liquidation costs incurred till date	0	0	0	2182711	0	0		NA
3	Secured financial creditors	9	22480368464	9	22092869619	0	14916310	372582535	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	6	2547186	6	2547186	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	77928159	1	77928159	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	45136468	16	39674127	0	3380579	2081762	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		32	22605980277	56	22273246156	0	18296889	374664297	